

HIGH COURT OF UTTARANCHAL AT NAINITAL

NOTIFICATION

No. 202 /UHC/Admin.A/2005 2006 Dated: December 13, 2006.

Pursuant to the Government Notification No.1527/XXXVI(1)/06-9-Bha.Sa./01 dated 07/12/2006, issued in exercise of powers vested U/s 36-A of N.D.P.S. Act, 1985, Shri Girdhar Singh Dharmshaktu, IInd Addl. District & Sessions Judge, Hardwar, is conferred powers to preside over the Special Court at Hardwar, constituted under N.D.P.S. Act, 1985, in addition to his duties.

By Order of the Court,

Sd./-
Registrar General.